National Company Law Tribunal Allahabad Bench

CP No. (IB)118/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2018

NAME OF THE COMPANY: Dasaprakash Hotels & Resorts Pvt. Ltd. V/s

M/s Kumar Ashiyana Pvt. Ltd.

SECTION OF THE COMPANIES ACT: U/S 9 of I & B Code of 2016.

Sl. NO. Name Designation Representation Signature

1. 2.

CP No.(IB)118/ALD/2017

Sri Nishant Mishra for the Petitioner-Operational Creditor. Sri Devendra Vikram Singh holding brief for Advocate Balram Gupta, as arguing counsel is not present today. Hence, final opportunity is granted for argument.

The matter to be listed on 5th February, 2018.

Date: 24/01/2018

Typed by Jyoti

(Stenographer)

H.P. Chaturvedi, Member(Judicial)